

DOORDARSHAN

1. Establishment of 32 Programme Production Centres
2. Installation of 281 TV transmitters.

The State-wise details are given in the statements placed on the Table of the House. [Placed in Library See LT No. -6566/88]

(c) and (d). The remaining projects are at various stages of implementation and most of these are expected to be completed by the end of the Seventh Plan period.

[English]

Joint Ventures among Public Undertakings and Private Sector Units

*423. SHRIMATI VYJAYANTHIMALA BALI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering a proposal for promotion of joint ventures among the central and state undertakings and the private sector units; and

(b) if so, which are the industries considered for embarking on joint ventures so that they become economically viable?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). Government have been giving a measure of priority and preference to State Industrial Development Corporations (SIDCs) in the grant of Industrial Licences under the Industries (Development & Regulation) Act, 1951. The objective has been to enable the SIDCs to associate competent private sector parties in the implementation of the projects in the core and export oriented sectors and at the same time facilitate the rotation of funds by the SIDC, where necessary.

Inclusion of Paracetamol in Price Controlled List

*425. DR. A.K. PATEL: Will the Minister

of INDUSTRY be pleased to state:

(a) whether Paracetamol for formulations have been categorised as "antimalarial drug" in the Drug (Price Control) Order, 1987 and if so, the reasons therefor;

(b) whether the Kelkar Committee has opined that Paracetamol has no therapeutic value as an anti-malarial drug and hence it should be in the decontrolled category;

(c) whether in Indian Pharmacopoeia and British Pharmacopoeia and other authoritative textbooks, Paracetamol has not been specified as an anti-malarial drug;

(d) whether the All India Medical Association has protested against the categorisation of Paracetamol as an anti-malarial drug; and

(e) if so, Government's response thereto?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Paracetamol was included in the first Schedule to the DPCO, 1987 on the basis of the recommendation of the Ministry of Health and Family Welfare.

(b) The Kelkar Committee recommended that Paracetamol should be decontrolled.

(c) It is true that Indian Pharmacopoeia and British Pharmacopoeia and similar other text books do not specify Paracetamol as an anti-malarial drug.

(d) and (e). The representation made by the Indian Medical Association before the Kelkar Committee regarding wrong categorisation of drugs is being looked into by the Committee.

Expansion of Indian Telephone Industries Palghat

*426. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the plan for expansion of the Indian Telephone Industries, Palghat, Kerala has not been cleared by Government;

(b) if so, the reasons therefor; and

(c) the time by which it is to be cleared?

THE MINISTER OF COMMUNICATIONS (SHRI BIR BAHADUR SINGH): (a) Yes, Sir.

(b) and (c). There has been an increase in the capital cost of the expansion project over the cost estimates approved earlier and this is required to be cleared by the Government. As soon as cleared, the expansion project will be implemented.

Rural Telephone Exchanges in Andhra Pradesh

*427. SHRI MANIK REDDY:
SHRI C. MADHAV REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have formulated any plan for the establishment of rural telephone exchanges in Andhra Pradesh;

(b) if so, the names of the districts of Andhra Pradesh in which rural telephone exchanges will be set up;

(c) whether Government propose to set up more telephone exchanges in Andhra Pradesh in near future and if so, the details thereof; and

(d) the funds allocated for this purpose?

THE MINISTER OF COMMUNICATIONS (SHRI BIR BAHADUR SINGH). (a) to (d). All districts subject to existence of minimum demand and availability of financial and material resources. Project Estimates for 50 exchanges stand sanctioned which are planned to be opened during 1988-89 are given in the Statement below.

Rs. 75 lakhs have been earmarked for this purpose.

STATEMENT

Names of Districts in Andhra Pradesh in which Rural Telephone Exchanges are Planned to be Opened during 1988-89

Sr. No.	Name of District	
1	2	3
1.	Sangareddy	
2.	Nizamabad	
3.	Mehboobnagar	
4.	Warangal	
5.	Karimnagar	
6.	Khammam	
7.	Adilabad	
8.	Nalgonda	

Project Estimates for 50 exchanges in the above districts stand sanctioned. These